


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	Hearing	397-398	C. Vasanth Kumar & 2 Ors. Vs Balakrishna Livestock Breeders P. Ltd. & 12 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JYOTHI for J. Sagar Associates	Respondents 1 to 4.	Jyothi
2.	Rahul M. For Kumar & Kumar Advocates	Petitioner 1 to 3.	 9538003963

R-6 to R-11 are called, absent. Set ex-parte. Counsel for petitioner is present.  
Counsel for R-1 to R-5 and R-13 is present. CA 1/16 is pending.

List it on 07.06.2017.

  
MEMBER (J)

  
MEMBER (T)